# GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA UNSTARRED QUESTION NO. 3113 TO BE ANSWERED ON DECEMBER 21, 2023

### **FUNDS UNDER ASHRAY SCHEME**

## NO. 3113. SHRI SUNIL KUMAR SINGH:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- a) the details of the funds sanctioned by the Government for the State of Jharkhand under the Ashray scheme for the homeless people, especially in Chatra Lok Sabha Parliamentary Constituency;
- b) whether any time-limit has been fixed for the completion of the said scheme; and
- c) if so, the details thereof?

#### ANSWER

## THE MINISTER OF STATE INTHE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI KAUSHAL KISHORE)

(a) to (c): There is no Yojana named as 'Aashray' being implemented by Ministry of Housing & Urban Affairs. However, this Ministry is administering a scheme Deendayal Antyodaya Yojana –National Urban Livelihoods Mission (DAY-NULM), through respective States/UTs, which includes a component called 'Shelter for Urban Homeless (SUH)'. It focuses on providing permanent shelters equipped with basic facilities to the urban homeless.

As per information provided by the State, under SUH component of DAY-NULM, 55 shelters are functional in the State of Jharkhand.

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